

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/489/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : JANAKI PACKAGING PVT LTD
NAME OF THE RESPONDENT(S) : MEGA SHIELD COATING PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

PJ Sri ANESH For Petitioner
9884862677, sriganeshraja@gmail.com

PJ Sri Anesh

GIRITHARAN T. Managing Director.
96437 29365 Respondent.
nstejgiritharan@mega shield.in

Giritharan T.

ORDER

Court time is over. Matter is adjourned. Put up on 03.08.2017 at 10.30 A.M.

S. Vijayaraghavan -

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)